

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP No. 177/(MAH)/2017
CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.04.2017

NAME OF THE PARTIES: Deepweld Agencies

V/s

Vidhyavasini Steel Corporation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
18	SIDDHANT SANGHVI	ADVOCATE.	

ORDER

C.P. No. 177/I&BP/NCLT/MB/MAH/2017

1. The Learned Counsel for the Petitioner is present.
2. As stated by the Learned Counsel the matter has been transferred from the Hon'ble Bombay High Court.
3. The Petitioner is seeking time. Granted with the direction to complete the statutory requirements on or before 28.04.2017. Adjourned to 28.04.2017.

Dated: **06.04.2017**

sd/ _____
M.K. Shrawat
Member (Judicial)